

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2356
ANSWERED ON:08.12.2014
SEAPLANE SERVICES
Pathak Smt. Riti

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of seaplane services in operation in various States/UTs of the country;
- (b) whether the Government proposes to give a single window clearance to seaplane services and other small aircraft airlines; and
- (c) if so, the details thereof along with the time by which a final decision is likely to be taken in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

a) At present there is only one operator M/s Meritime Energy Heli Air Services Pvt. Ltd. who is operating Sea Plane Services in the State of Maharashtra.

(b) & (c) Sea plane services presently are being operated under Non-scheduled operators Permit, upon meeting the minimum requirements for issue of Non-scheduled Operator Permit as contained in CAR Section 3 Series `C` Part III by adhering to the process as contained in Air Operator Certification Manual (CAP 3100)